

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 157 OF 2019

Dated : 19th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Shyam Indus Power Solutions Pvt. Ltd. Appellant(s)
Versus
Global Energy Private Limited & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sumit Goel
Ms. Swati Bhardwaj

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Lakshyajit Singh Baghdwal
Mr. Ali Moid for R-1

Ms. Pratiti Rungta
Mr. Sumit Pargal for R-2

ORDER

Reply/objections of Respondent Commission, if any, shall be filed
within four weeks.

List the matter on **26.11.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**